CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

CP(C) 180/00152/2016

in

ORIGINAL APPLICATION NO. 180/00868/2015

Monday, this the 06th day of August, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

P.C. Chandy, Aged 59 years, S/o. Varghese Chacko, Assistant Account Officer, Nehru Yuva Kendra Sangathan, Zonal Office, Kerala Zone, 192 A, T.C. No. 27/456, Tharapatham Lane, Kunnukuzhi, Vanchiyoor P.O., Thiruvananthapuram – 695 035, Residing at Pulimoottil House, Near Bethani Convent, Pallarimangalam P.O., Alappuzha – 690 101. Petitioner

[By Advocate M/s. Jayasanker & Manu]

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- Sri. A.K. Dubey,
 Aged not known to the Petitioner,
 Father's name not known to the Petitioner,
 Secretary, Ministry of Youth Affairs and Sports,
 Room No. 1, C. Wing, Sasthri Bhavan, New Delhi 110 001.
- 2. Sri. Major General Dilawar Singh (Retd),
 Aged not known to the Petitioner,
 Father's name not known to the Petitioner,
 Director General, Nehru Yuva Kendra Sangathan,
 Ministry of Youth Affairs and Sports Core IV,
 II nd Floor, Scope Minar, Lexmi Nagar,
 District Centre, New Delhi 110 092.
- 3. Sri. Sadacharvel M.,
 Aged not know to the Petitioner,
 Father's name not known to the Petitioner,
 The Zonal Director, Nehru Yuva Kendra Sangathan,
 Kerala Zone, 192 A, T.C. No. 27/456,
 Tharapatham Lane, Kunnukuzhi, Vanchiyoor P.O.,
 Thiruvananthapuram 695 035. Respondents

(By Advocate Mr. S. Ramesh, ACGSC)

This application having been finally heard on 06.08.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard. Learned counsel for the respondents produced a copy of the PPO No.2092/NVKS/2017 issued in favour of the petitioner.

2. We feel that the Contempt Petition can be closed at this stage giving liberty to the petitioner to further agitate the issue, if anything remains. Accordingly, the CP(C) is closed. No costs. Notices shall stand discharged.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P-1 - A true copy of the order dated 29.07.2016 in OA No. 180/00868 of 2015 passed by this Hon'ble Tribunal.

Annexure P-2 - A true copy of Covering Letter dated 09.08.2016, issued to the respondents.

Annexure P-3 - A true copy of postal receipt No. EL 039256109 IN dated 09.08.2016.

Annexure P-4 - A true copy of delivery receipt No. EL 039256109 IN dated 11.08.2016.

Annexure P-5 - A true copy of the letter Ref. No. NYKS/PERS: EMP/Retd./2016/763 dated 24.05.2016, issued to the petitioner.

Annexure P-6 - A true copy of representation dated 15.06.2016 addressed to the 2nd respondent.

Annexure P-7 - A true copy of representation dated 26.09.2016 addressed to the 2nd respondent.

Annexure P-8 - A true copy of the Judgment in CWP. No. 2618/2016, dated 10.02.2016 of the Hon'ble High Court of Punjab & Haryana.

Annexure P-9 - A true copy of the Judgment in S.L.P (C.C.) No. 18520/2016 dated 21.10.2016 of the Hon'ble Supreme Court of India.

Annexure R1 - True copy of order dated 28.11.2016 issued by 2nd Respondent.

Annexure R1 - True copy of Office Order dated 13.07.2017. (by the 2nd respondent)

Annexure M.A1 - True copy of letter dated 2.3.2017

Annexure M.A2 - True copy of the letter dated 10.3.2017

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